

R.O.C.No. 6249-A/2022/B2



CIVIL JUDGE  
TRANSFER & POSTING

NOTIFICATION No. 24 / 2022

The Government, in G.O.Ms.No.1705, Home(Cts.II) Department, dated 03.10.2018, had issued orders for the constitution of **Additional Mahila Court in Tiruvallur District.**

Tmt. K. Kamala, Judicial Magistrate, Fast Track Court at Magisterial Level, Tiruvallur, is transferred and posted as Judicial Magistrate, Additional Mahila Court, Tiruvallur, in the aforesaid newly sanctioned Court.

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED: 08.02.2022.**

**Sd/- P.DHANABAL,  
REGISTRAR GENERAL**

*(Signature)*  
08.02.22  
(S.O)